

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

Consequent upon the Order no. 29/G-I/Gaz.1A/DHC/2022 dated 16.09.2022 of Hon'ble High Court of Delhi, New Delhi with regard to postings/transfers of the Officers of Delhi Higher Judicial Service and in super-session of earlier order of this office, pursuant to the provision of sub-section (1) of Section 19 of the Right to Information Act, 2005 (22 of 2005), I do hereby designate **Sh. Devender Kumar, Judge Family Court, Shahdara District, Karkardooma Courts, Delhi as First Appellate Authority** and **Ms. Bhawani Sharma, ASJ-01 (POCSO), Shahdara District, Karkardooma Courts, Delhi as Link First Appellate Authority** for the office of Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

*Shalinder*  
(Shalinder Kaur)

Principal District & Sessions Judge  
Shahdara District, KKD, Delhi

No. 8887-9000 /Judl./SHD/Delhi/2022.

Dated 26/9/22

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, West, North, South-West, North-West, East, North East, New Delhi, South, South East, Delhi.
3. The Secretary (AR) Administrative Reforms Deptt, 7<sup>th</sup> level, C Wing, Delhi Secretariat, Govt of NCT, New Delhi.
4. The concerned Judicial Officers of Shahdara District, Karkardooma Courts, Delhi
5. All the Judicial Officers of Shahdara District, KKD, Delhi.
6. The PIO & A.O (Judl.) of Shahdara District, KKD, Delhi.
7. The PIO & A.O (Judl.), RTI Branch, Tis Hazari Court, Patiala House Courts, Rohini, Karkardooma Courts, Saket, Dwarka, Rouse Avenue, Delhi.
8. All the PROs/APROs, Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka, Saket, Rouse Anevnue, Delhi.
9. All the Branches of Shahdara District, Karkardooma Courts, Delhi.
10. P.S. to the undersigned.
11. The Website Committee, Karkardooma Courts/Tis Hazari Courts, Delhi.
12. Dealing Assistant, R&I Branch, Shahdara District, to upload the same on LAYERS.
13. Notice Boards at all Court Complexes.
14. The Secretary, Bar Association, at all Court Complexes, Delhi.

*Shalinder*  
Principal District & Sessions Judge  
Shahdara District, KKD, Delhi

